

(ग) तदर्थ आघार पर डाक्टरों की नियुक्ति इसलिये बन्द नहीं की गयी है क्योंकि अस्पतालों की कुशलता पूर्वक चलाना आवश्यक है ।

आपात स्थिति के दौरान उत्तर रेलवे में डाक्टरों की तदर्थ नियुक्तियाँ

4903. श्री राम प्रसाद देशमुख : क्या रेल मंत्री यह बताने की कृपा करेंगे कि: आपातस्थिति के दौरान उत्तर रेलवे में भूतपूर्व रेल मंत्री की इच्छा के आघार पर तदर्थ आघार पर नियुक्त डाक्टरों की संख्या उनकी अर्हता तथा नियुक्ति का स्थान कहां है ?

रेल मंत्री (प्रो० मधु बंधवते) : चार उम्मीदवारों, जिन्होंने आपात काल की अवधि के दौरान भूतपूर्व मंत्रियों से डाक्टर के पद पर नियुक्ति के लिए प्रार्थना की थी, को उत्तर रेलवे पर तदर्थ आघार पर नियुक्त किया गया था । उनके पास एम० बी० बी० एस० की बुनियादी अर्हता थी । लेकिन उनमें से एक ने त्याग पत्र दे दिया है । अन्य तीन व्यक्ति इस समय लखनऊ, दिल्ली और बीकानेर में तैनात हैं ।

Registration of Companies

4904. DR. HENRY AUSTIN : Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to State :

(a) The total number of companies registered during the last three months ; and

(b) the total number of companies registered during the last three years ?

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI SHANTI BHUSHAN) : (a) The total number of companies registered in the country under the Companies Act, 1956 during the three months March to May, 1977 the latest period for which such information is available was 659.

(b) The total number of companies registered in the country during the last three years, was 3733 in 1974-75, 3012 in 1975-76 and 2699 in 1976-77

Import of Crude Oil

4905. SHRI PRASANNBHAI MEHTA :
SHRI R. V. SWAMINATHAN :

Will the Minister of PETROLEUM AND CHEMICALS AND FERTILIZERS be pleased to state :

(a) whether India has decided to continue the import of crude oil on the same rate as was done earlier ;

(b) if so, the main reasons for this ;

(c) in view of the increase in production of crude oil in the country itself why was it necessary to import the same quantity during the current year ; and

(d) what will be the total cost of expenditure involved for importing the crude oil this year in view of the recent decision of the oil producing countries to increase its price ?

THE MINISTER OF PETROLEUM AND CHEMICALS AND FERTILIZERS (SHRI H. N. BAHUGUNA) : (a) India is expected to import a quantity of the order of 14.2 million tonnes of crude oil during 1977-78 which is the same level as during 1976-77.

(b) The level of crude imports continues to be the same because of the expected growth in the demand for petroleum products from a level of 24.1 million tonnes in 1976-77 to around 26 million tonnes in 1977-78.

(c) The increase in indigenous availability of crude oil from on-shore and off-shore sources from 8.8 million tonnes in 1976-77 to an anticipated level of 11.3 million tonnes during 1977-78 would go towards meeting the increased demand for petroleum products in 1977-78.

(d) Crude oil imports during 77-78 were expected to cost approximately Rs. 1270 crores. The additional outgo of foreign exchange account of the price increase from July 1, 1977 in the crude imported from Saudi Arabia and UAE is estimated about Rs. 9.5 crores for crude imports from these countries during 1977.